

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3888 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Khonsa, Arunachal Pradesh.

Dated Guwahati, 26th August, 2021.

Sub:- Leave.

Ref:- No. D&SC/KSA/Estt/2019/01/477 | Dated 25.08.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 30.08.2021 and casual leave on 31.08.2021 with station leave permission from the evening of 27.08.2021 till 01.09.2021, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

3890

Memo NO.HC.VII-21/2008/3889-1A. dated 26.8.2021

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. ✓ The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

